

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL**

NEW DELHI

PRINCIPAL BENCH-COURT NO.-1

**Service Tax Miscellaneous Application No. 50873 of 2019
In
Service Tax Appeal No. 52709 of 2018**

[Arising out of Order-in-Appeal No. BHO-EXCUS-002-APP-093-18-19 dated 24.04.2018
passed by the Commissioner(Appeals) CGST & Central Excise (Appeal) Raipur]

**Principal Commissioner of Central Goods & Service Tax,
Central Excise,** **.....Appellant**
GST Bhawan, Tikrapara, Raipur (CG)

Versus

M/s Om Construction **....Respondent**
Sapphire Green Project
Khamardih, Vidhan Sabha Road,
Amaseoni, Raipur, Phase-II, Raipur (CG)

Appearance

Shri Arun Thaplial, Authorised Representative	- for the appellant
None	- for respondent

**Coram: HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. BIJAY KUMAR, MEMBER (TECHNICAL)**

Date of Hearing/Decision: 18.11.2019

Final Order No. 51527 /2019

JUSTICE DILIP GUPTA:

An application has been filed by the Department for withdrawal of the Appeal in view of the monetary limit. The application is allowed and the Appeal is dismissed as withdrawn.

**(Justice Dilip Gupta)
President**

**(Bijay Kumar)
Member(Technical)**